

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 21<sup>st</sup> July, 2023

**NO. HC.VII-100(Pt.-VIII)/2010/6665/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1351	05-08-2023 to 06-08-2023 Regular	National Seminar on Stress Management	<b>Smti. Khrievono Seletsu,</b> Civil Judge (Jr.Divn.)/ JudicialMagistrate, 1 <sup>st</sup> Class, Longleng	7005654763	seletsukhrievono@gmail.com
				<b>Smti. Cheliam Khamniungan,</b> Civil Judge (Jr.Divn.)/ Judicial Magistrate, 1 <sup>st</sup> Class, Tuensang	8974849904	c.kham10@gmail.com
2.	P-1353	12-08-2023 to 13-08-2023 Regular	Workshop on Medical Forensics	<b>Smti. Epi Kapu</b> Judicial Magistrate, 1 <sup>st</sup> Class –cum –Civil Judge (Jr. Divn.), Yingkiong, Upper Siang District	9436668882	jmfcyingkiong@gmail.com
				<b>Smti. Julie Lalhlupuii</b> Civil Judge-cum- Judicial Magistrate, 1 <sup>st</sup> Class, Aizawl	87942-82414	julielalhlupuii@gmail.com
3.	P-1354	19-08-2023 to 20-08-2023 Regular	National Seminar on Court and Case Management	<b>Shri Kaustuvmani Goswami,</b> Deputy Registrar (Bench), Gauhati High Court, Guwahati	9101474138	kaustav.goswami@yahoo.in
				<b>Shri Kangkan Bhardwaj,</b> Deputy Registrar (Recruitment – I), Gauhati High Court, Guwahati	9508639760	kangkanbhardwaj@gmail.com

4.	P-1357	26-08-2023 to 27-08-2023 Regular	National Seminar on Constitutional and Administrative Law	<b>Shri Anurag Jintoo Borah,</b> Addl. District and Sessions Judge, Jorhat	9954213623	anurag.borah@gmail.com
				<b>Shri Rajneesh Bora,</b> Secretary, District Legal Services Authority, Hamren, West Karbi Anglong	9435611111	rajneeshbora@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,  
Sd/- R.A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/6 666-6692/A, dated: 21-07-2023**  
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

7. The Accountant General (A&E), Nagaland, Kohima /Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

***[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules]***

8. The Registrar (Admin./Vig/Esstt.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification)***

11. The District and Sessions Judges,  
Jorhat/West Karbi Anglong

***(He is requested to inform the nominated Judicial Officer(s) under his control about this Notification)***

12. The Member Secretary, Assam State Legal Services Authority,

***(He is requested to inform the nominated Judicial Officer(s) about this Notification)***

13. Shri Anurag Jintoo Borah, Additional District and Sessions Judge, Jorhat.
14. Shri Rajneesh Bora, Secretary, District Legal Services Authority, Hamren, West Karbi Anglong.
15. Shri Kaustuvmani Goswami, Deputy Registrar (Bench), Gauhati High Court, Guwahati.
16. Shri Kangkan Bhardwaj, Deputy Registrar (Recruitment – I), Gauhati High Court, Guwahati.
17. Shri Khrievono Seletsu, Civil Judge (Jr.Divn.)/ Judicial Magistrate, 1<sup>st</sup> Class, Longleng.
18. Smti. Cheliam Khamniungan, Civil Judge (Jr.Divn.)/ Judicial Magistrate, 1<sup>st</sup> Class, Tuensang.
19. Smti. Julie Lalhlupuii, Civil Judge-cum- Judicial Magistrate, 1<sup>st</sup> Class, Aizawl.
20. Smti. Epi Kapu, Judicial Magistrate, 1<sup>st</sup> Class –cum –Civil Judge (Jr. Divn.), Yingkiong, UpperSiang District.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in) to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

21. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
22. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
23. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

25. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
26. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
27. The CA to the Registrar General, Gauhati High Court, Guwahat.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapan  
21.07.23

**REGISTRAR (JUDICIAL)**